ing the project are being reviewed with a view to reducing foreign exchange component of the project and ensuring maximum utilisation of the Indian equipment and services. The cost estimates of the project will be worked out after the technical consultancy arrangements are finalised.

Chairman, Bharat Aluminium Company

6179. SHRI A. S. SAIGAL: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) who has been appointed Chairman of the Bharat Aluminium Company;

(b) what is his previous experience and what business houses he was associated with before his appointment as Chairman;

(c) the remuneration fixed for the Chairman and the duration of his appointment; and

(d) what are the special qualifications which led Government to select him for this post?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETH): (a) Shri Ramarrow Machela has been appointed as part-time Chairman of the Bharat Aluminium Company.

(b) A statement is laid on the Table of the House. (Placed in Library. See No. LT-722 68).

(c) He has been appointed in an honorary capacity for a period of two years with effect from 1st August, 1967.

(d) He was selected because of his vast experience in the industrial field both in the public as well as private sectors.

Burn & Co. Ltd.

6180. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the details of the quota of controlled|rationed iteme raw materials enjoyed by M|s Burn & Co. Ltd., and Indian Standard Wagon Company Ltd. in West Bengal; and

(b) how much of it has been drawn during the last three years, year-wise?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The details of controlled categories of raw materials recommended in respect of M|s. Burn & Co. Ltd., and Indian Standard Wagon Co. Ltd., in West Bengal are as under:

Structural Industry (1965-66 to 1967-68)	Burn & Co.	I. S. W. O.
	1	2
1. (a) Steel	797 tons	53 tons
(b) Cement	89 tons	67 tons
2. Foreign exchange for imported raw material.	Rs. 8,35,610 (The firm surrendered a licence for Rs. 3,19,000.	Rs. 2,67,100
Steel Forgings, Steel Castings (1965-66 to 1967-68)		
Foreign exchange for the import of materials, like nickel, graphite, electrode, sloppers and spares for maintenance etc.	Rs. 3,40,600 (No foreign exchange recommended for 1967-68)	Nil
Cement (1965)	137 tone (Cement since decontrolled)	

	1	2
Twist-Drills (1965-66 to 1967-68)	Rs.	
Foreign exchange for imported raw materials .	30,000	Nil
Refractories, Stone Ware pipes, etc.		
Cement (1965)	641 tons	Nil
Steel (1965-66 to 1967-68)	71·665 tonnes	Nil
Wagon Building Industry (1965-1967)		
Plates	5788	13854
Sheets .	2946	3441
Coal (1965-67)		
(Sanction/Permits issued prior to July 1967) .	115294M. Tonnes	13950M. Tonnes

(b) Information as to how much of this has been drawn will have to be collected by addressing the firms, and if considered necessary, it will be collected and furnished.

हस्तशिल्प की वस्तुओं का निर्यात

6181. **श्री महादेव प्रसाद :** क्या **वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछली तीन पंचवर्षीय योजनाओं के दौरान हस्तशिल्प की वस्तुओं के निर्यात के परिणामस्वरूप कितनी विदेशी मुद्रा अर्जित की गई;

(ख) उक्त वस्तुओं के निर्यात के संवर्धन के लिये पिछली तीन पंचवर्षीय योजनाओं के दौरान पृथक-पृथक कितनी राशि व्यय की गई; और

(ग) उक्त वस्तुओं के निर्यात को बढ़ावा देने के लिए सरकार द्वारा क्या कार्यवाही की गई तथा उन वस्तुओं के उत्पादन में लगे हुए व्यक्तियों को क्या सहायता दी गई ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शफी कुरैशी) : (क) हस्तशिल्प की वस्तुओं के निर्यात के परिणामस्वरूप अर्जित विदेशी मुद्रा की राशि निम्नोक्त प्रकार है :—

	लाख रु० में	लाख डालर में
पहली पंचवर्षीय योजना	3520.36	741.04
दूसरी पंचवर्षीय योजना	4833.20	1017.39
तीसरी पंचवर्षीय योजना	11803.67	2484.67

(ख) प्रश्न के भाग (ग) के उत्तर से जैसा कि स्पष्ट है, अनेक निर्यात संवर्धन उपाय, जिनमें सहायता योजनाएं शामिल हैं, शुरू किये गये थे। तीनों पंचवर्षीय योजनाओं में प्रत्येक के लिये इन विभिन्न उपायों (जिनमें प्रत्यक्ष तथा अप्रत्यक्ष दोनों प्रकार के व्यय शामिल होंगे) पर व्यय की गई राशियों का संग्रह तथा संकलन उसमें लाने वाले श्रम तथा समय के अनुरूप लाभकर नहीं होगा।

(ग) हस्तशिल्प की वस्तुओं के निर्यात को बढ़ावा देने के लिये भारत सरकार द्वारा अनेक उपाय किये गये हैं। उनमें से अधिक महत्वपूर्ण नीचे दिये जा रहे हैं :—

1. भारत सरकार द्वारा नियुक्त एक हस्तशिल्प निर्यात योजना समिति ने मार्च, 1971 तक समाप्त होने वाली अवधि के लिये हस्तशिल्प की वस्तुओं का निर्यात विकसित करने तथा भारतीय हस्तशिल्प की क्षमता का पूर्णरूपेण उपयोग में लाने के लिये एक सुनियोजित योजना तैयार की है;